

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHRINATHJI BUSINESS VENTURES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shrinathji Business Ventures Private Limited
2.	Date of incorporation of corporate debtor	03 December 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2011PTC037227
5.	Address of the registered office and principal office (if any) of corporate debtor	171, Officer Campus Extn. Sirsi Road, Jaipur, Rajasthan, India-302021
6.	Insolvency commencement date in respect of corporate debtor	22-01-2025
7.	Estimated date of closure of insolvency resolution process	21-07-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vikas Khiyani IBBI/PA-001/IP-P-02738/2022-2023/14194
9.	Address and e-mail of the interim resolution professional, as registered with the Board	910, 9 th Floor, Ajmera Sikova, Opposite Damodar Park, Nityanand Nagar, Ghatkopar West, Mumbai-400086 Cavikas.khiyani@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	910, 9 th Floor, Ajmera Sikova, Opposite Damodar Park, Nityanand Nagar, Ghatkopar West, Mumbai-400086 cirp.shrinathji2024@gmail.com
11.	Last date for submission of claims	05-02-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottee (Home Buyers)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Aakriti Sood IBBI/PA-002/IP-N01224/2022-2023/14221 contactaakritisood@gmail.com 2. Aman Vijay IBBI/PA-001/IP-P-02831/2023-2024/14378 ipamanvijay@gmail.com 3. Abhishek Periwal IBBI/PA-002/IP-N01305/2023-2024/14482 ipabhishek.work@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) https://www.ibbi.gov.in/insolvency-professional

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shrinathji Business Ventures Private Limited on 22nd January 2025.

The creditors of Shrinathji Business Ventures Private Limited, are hereby called upon to submit their claims with proof on or before **05th February 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class for Financial Creditors (Real Estate Allottee) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Vikas Khyani

Interim Resolution Professional

Shrinathji Business Ventures Private Limited

IP Registration No. IBBI/IPA-001/IP-P-02738/2022-2023/14194

AFA No: AA1/14194/02/311225/107421 - Validity Date: 31/12/2025

Date: 24-01-2025

Place: Mumbai

